Annexure-5

Name of the corporate debtor:SR MEDISERVICES PRIVATE LIMITED Date of commencement of liquidation:13.04.2023 List of stakeholders as on: 23.06.2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	EMPLOYEES' STATE INSURANCE CORPORATION	GOVERNMENT	CP-2 ORDER U/S 85B	26.04.2023	40675	40675	INTEREST AND DAMAGES	NIL	NA	100	NIL	NIL	NIL	NIL	BOOKS OF ACCOUNTS HAS NOT SUBMITTED TO THE LIQUIDATOR,HOWEVER THE CLAIM HAS BEEN FULLY ADMITTED
2	PF DEPT	GOVERNMENT	TN/RO-AMB/1451303/CC-II/A-6/RegL/2023	12.06.2023	2862479	2862479	PF DUES ,PDC DUES AND 7Q	NIL	NO	-	NIL	NIL	NIL	NIL	BOOKS OF ACCOUNTS HAS NOT SUBMITTED TO THE LIQUIDATOR,HOWEVER THE CLAIM HAS BEEN FULLY ADMITTED AND ASKED THE DEPARTMENT TO SUBMIT THE CLAIMS IN FORM-G
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